

Defective Case Register from 2025-06-13 to 2025-06-13

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/22817/2025	SAPAN KUMAR PAL	2025-06-13	Annexure-3 not correctly mentioned in para-3. Annexures - 8 9 and 10 filed twice and not correctly page marked.
2	D-ABLAPL/17518/2025	SURYAKANTA DASH	2025-06-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of Father of the deponent on affidavit does not tally with cause title.(in Item No. 2)2. page no.20 not neat.
3	D-ABLAPL/17663/2025	BHARAT JALLI	2025-06-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Copy of reply dated 13.01.2025 under Annexure-2 does not tally with index and para-3 of the petition.2. Page nos.13 to 20 not neat and legible
4	D-ABLAPL/17679/2025	SURYAKANTA DASH	2025-06-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.20 not neat and legible.2.Name of the deponent No.2 in affidavit does not tally with cause title.
5	D-ABLAPL/16871/2025	DEBASISH PATNAIK	2025-06-13	1.In declaration of the Affidavit, facts stated in the no. of paragraph is not properly furnished.
6	D-BLAPL/17576/2025	JUGALA KISHORE PANDA	2025-06-13	Index page marking not proper.
7	D-BLAPL/17584/2025	JUGALA KISHORE PANDA	2025-06-13	Index page marking not proper.Honble Court not tally with cause title and Rejection order.
8	D-CRLA/16055/2025	SARFARAZ AHMED	2025-06-13	Trial not correctly pronounced in prayer portion
9	D-CRLREV/17370/2025	KARUNAKAR GAYA	2025-06-13	1.Copy of Trial Court Judgement / Order - C .copy /Free copy not filed but xerox attested free copy filed under annexure-1 2.Annexure-3 is order dated 29 .05 .2025 but in index it is mentioned 28 .05 .2025 .
10	D-CRLMC/17337/2025	KARUNAKAR GAYA	2025-06-13	20-VERNACULAR CERTIFICATE NOT FURNISHED.
11	D-CRLMC/17621/2025	SATYABRATA DASH	2025-06-13	C. copy Of annexure -1 2 and 3 not filed.
12	D-WP(C)/23570/2025	BAIDHAR SAHOO	2025-06-13	.Subject Code Not Furnished .

13	D-CRLA/16114/2025	SAMVIT MOHANTY	2025-06-13	Period of Delay 07 Days 2.Undertaking not furnished regarding filing of translated copy
14	D-ABLAPL/16898/2025	BIKRAM RATH	2025-06-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.10 11 and 14 not neat and legible.
15	D-CRLMC/17057/2025	KARUNAKAR GAYA	2025-06-13	C. copy of annexure-1 not filed.
16	D-BLAPL/16919/2025	RAJKISHOR SWAIN	2025-06-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Honble Court not tally with cause title and Rejection order.Relationship not mentioned in the affidavit.
17	D-WP(C)/23554/2025	SURYAKANTA DASH	2025-06-13	Annexure-7 not neat.
18	D-MATA/23630/2025	BISWAMBAR MOHANTY	2025-06-13	Period of Delay 04 Days . 2.Code Indicated but appears not correct . In declaration of I .A ,paragraph left blank . 2.In being aggrieved , year of C .P case furnished appears not correct .
19	D-BLAPL/17084/2025	BISWA KUMAR MISHRA	2025-06-13	1. As per rejection order under Annexure-2, the name of the Lower Court does not tally with cause title.
20	D-BLAPL/17197/2025	PRAMODA KUMAR MISHRA	2025-06-13	Honble Court not tally with Rejection order and cause title.
21	D-ABLAPL/16802/2025	PRATIK DASH	2025-06-13	1. In V. nama,Name of the petitioner-2 and 3 is not tally with cause title of the application and signature of the Petitioner-3 is not tally with cause title of the application
22	D-ABLAPL/17285/2025	BISWA KUMAR MISHRA	2025-06-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent not furnished in affidavit.
23	D-ABLAPL/16768/2025	BIKRAM RATH	2025-06-13	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. .Name Of The Filing Advocate Not In Capital Letters In The application

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 13-06-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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